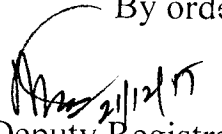


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-21/12/2017

NOTICE

All concerned are hereby informed that the Single Member matters listed before Hon'ble Sh. Ashok Jindal Member (Judicial) on 22/12/2017 will also be heard by Hon'ble Sh. S.K. Mohanty, Member (Judicial) on 22/12/2017 at 10.30 AM in Court No. IV.

By order

Deputy Registrar
(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file


Deputy/Assistant Registrar